

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 145(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

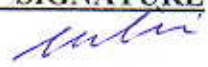

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holdings Pvt. Ltd. & Ors.

Vs.

M/s. The Comedy Store Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--------------------------------------|-------------|---------------------|---|
| 1. | KUMAR MIHIR | Adv. | Respondent No 1. |  |
| 2. | Alishan Nagvee Saurabh Chaturvedi | | Adv for Petitioners |  |

ORDER

On the request made by learned Counsel for the Respondent, the
matter is fixed for arguments on 19th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)